NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

Appeal No. 244/252/ND/2017

CORAM:

PRESENT: SH. R. VARADHARAJAN HON'BLE MEMBER(J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

NAME OF THE COMPANY: Varsed Facility Management Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present:

Mr. Vikrant Narayan Vasudev and Mr. Abhishek Bhardwaj,

Advocates for the Petitioner

Ms. Easha Kadian, Counsel for the Income Tax Department

Order

No report has been received from the ROC in this case. Mr. Manish Raj, Company Prosecutor, ROC shall ensure that the report in this case shall be filed before prior to the next date of hearing.

To come up for further consideration on 19th January, 2018.

(R. Varadharajan)

Member (J)

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-S-d / (Ina Malhotra)

Member (J)